

**GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF PUBLIC ENTERPRISES**

**LOK SABHA
UNSTARRED QUESTION NO. 285
TO BE ANSWERED ON THE 5th FEBRUARY, 2024**

Spending of CSR Fund by PSUs

285. SHRIMATI RAKSHA NIKHIL KHADSE:

Will the Minister of FINANCE be pleased to state:

- (a) the number of Public Sector Undertakings (PSUs) functioning under the Ministry of Finance;
- (b) the details of Corporate Social Responsibility (CSR) Fund spent by the PSUs in the Scheduled Tribe Areas during the last five years; and
- (c) the number of such institutions which have been benefitted from the CSR Funds of these PSUs, State/UT-wise?

ANSWER

**THE MINISTER OF STATE FOR FINANCE
(DR. BHAGWAT KISHANRAO KARAD)**

(a) : As per available information, six Central Public Sector Enterprises (CPSEs) are functioning under the Ministry of Finance, namely, (i) Security Printing & Minting Corporation India Limited (SPMCIL), (ii) Central Registry of Securitisation Asset Reconstruction and Security Interest of India (CERSAI), (iii) National Land Monetization Corporation Limited (NLMC), (iv) India Infrastructure Finance Company Limited (IIFCL) and its two subsidiaries, namely, (v) IIFCL Asset Management Company Limited (IAMCL) and (vi) IIFCL Project Limited (IPL).

(b) and (c) : Corporate Social Responsibility (CSR) activities of corporates including CPSEs, are governed in terms of provisions of Section 135 of Companies Act, 2013. The provisions of CSR as per Companies Act, 2013 are not applicable to two of the above six CPSEs, i.e., NLMC and IAMCL. SPMCIL has incurred CSR expenditure of Rs. 6.39 crore during last five financial years (2018-19 to 2022-23) in Scheduled Tribe areas benefitting institutions such as villages, hospitals, schools, etc. in the States of Madhya Pradesh and Maharashtra.
